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(11)

The High Court of Kerala

Kochi- 682 031,

Dated 28-9-2010.

DI- 82665/ 08.

NOTIFICATION

Sub.: Arbitration and Conciliation Act, 1996- panel of Arbitrators maintained by the High Court- inclusion in the panel- norms prescribed- reg.


Ref.: Scheme for Appointment of Arbitrators by the Chief Justice of Kerala, 1996.

In exercise of the powers conferred by the 'Arbitration and Conciliation Act, 1996' and upon considering the 'Scheme for Appointment of Arbitrators by the Chief Justice of Kerala, 1996', the High Court of Kerala hereby stipulates the following eligibility criteria for being considered for inclusion in the panel of Arbitrators maintained by the High Court:

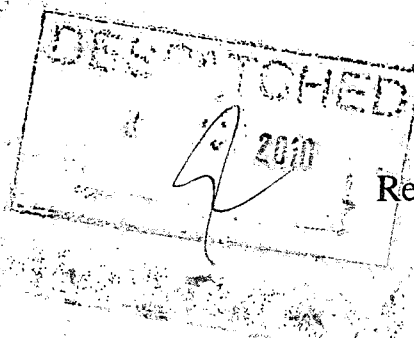
1. The minimum age for empanellment shall be 45 years as on the 1st January of the year in which the application is submitted.
2. The applicant should have a minimum practice of 15 years at the Bar or in the profession or technical field on the date of application.
3. Applicant should be an income tax assessee.

Those who are desirous of being included in the panel shall apply in the prescribed format with copy of documents supporting their eligibility and a recent passport size photograph. It is also hereby clarified that all those who are presently included in the panel of arbitrators maintained by the High Court, except the retired High Court Judges, shall apply afresh in the prescribed format, if they are desirous of continuing in the panel. Those whose request for inclusion in the panel are pending with the High Court also shall apply afresh in the prescribed format. The format of application and the information as to the mode of submitting application can be had from the website www.highcourtofkerala.nic.in.

(By order)


A. Hariprasad,

Registrar (Subordinate Judiciary)



Copy to:

- 1) The Registrar General, High Court
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- 7) The Confidential Assistants to the Registrars (5 copies)
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- 9) The Advocate General, Kerala, Ernakulam
- 10) The Secretary, Kerala High Court Advocates' Association
- 11) The Secretary, Bar Association, Ernakulam
- 12) The notice board, High Court
- 13) The file.

- 14) Shri M.Jishnu, Retired Additional Labour Commissioner, 'Jipadman', No.14, Azad Nagar, Mundayad, Kannur – 670 597.
- 15) The Institution of Engineers (India), Kerala State Centre, Observatory Hill, Thiruvananthapuram – 695 033.
- 16) Sri.N.D.Joy, Advocate, Neelamkavil Bhavan, 28/3227, 1st Cross, Cheruparambath Road, Kadavanthara, Ernakulam, Cochin-682 020
- 17) Sri.O.Balanarayanan, Advocate, 39/3174, K.S.N.Menon Road, Kochi 682016
- 18) Sri.V.K.Srivastava, Engineer-in-Chief, U.P.P.W.D. (Retired), A2/34, Vijay Khand, Gomti Nagar, Lucknow – 226 010
- 19) People's Council for Social Justice, Appu Soudham, Ravipuram Road, Valanjambalam, Kochi-682 016
- 20) Sri.K.Radhakrishnan, Senior Advocate, 'Vigneaswara', Palliyil Lane, Divans Road, Kochi – 682 016.
- 21) Sri.B.N.Chakrabarti, FICWA, ACMA (London) 213/B1, Prince Anwar Shah Road, Calcutta – 700 033.
- 22) Sri.Vinodkumar J.Tiwari, (Management Consultant, Chartered Engineer & Attorney at Law) "Shivalaya" 11-12 Trisaran Society, in front of Somalwar High School, Khamla, Nagpur – 110 025.

- 23) Sri K. Sudhakaran, Retired District and Sessions Judge, Block-7, Flat 101, Easland Enclave, Ernakulam.
- 24) Sri K. Abdurahiman, Retd. District Judge, "Nayara", Pazhankavu, Badagara.
- 25) Sri P. Somachudan Nair, District and Sessions Judge (Retired) and advocate, "Shree Krishnakripa", 35/1288 B1(41/593), St. Martin Road, Palarivattom, Kochi.
- 26) Justice S. Marimuthu, Retired Judge, Kerala High Court, 7/21; Parthasarathipuram Extension, North Usman Road, T. Nagar, Chennai-17.
- 27) Justice M.R. Hariharan Nair, Former Judge, High Court of Kerala, 64, Link Valley, Kusumagiri, Kakkanad, Kochi - 682 030.
- 28) Justice K.K. Narendran, Former Judge, High Court of Kerala, 181, 7th Cross Road, Giri Nagar, Kochi - 682 020.
- 29) Justice V. Bhaskaran Nambiar, Former Judge, High Court of Kerala, Krishna Varsha, Rajeev Nagar, Elamakkara, Kochi - 682 026.
- 30) Justice P.K. Shamsuddin, Former Judge, High Court of Kerala, 'Jasmine', S.R. Road, Kochi - 682 018.
- 31) Justice K. John Mathew, Former Judge, High Court of Kerala, Kattapurath, Veekshanam Road, Kochi - 682 018.
- 32) Justice M.M. Pareed Pillay, Former Chief Justice, High Court of Kerala, Manadath House, Kallukadavu, Pulinchodu, Aluva.
- 33) Justice T.V. Ramakrishnan, Former Judge, High Court of Kerala, 'Anugraha P.J. Antony Ground Road, Pachalam, Kochi - 682 012.
- 34) Justice P.A. Mohammed, Former Judge, High Court of Kerala, 'Supramo', No.37/3085 A, Ponoth Road, Kaloore, Kochi-682 017.
- 35) Justice K.K. Usha, Former Chief Justice, High Court of Kerala, "Jyothis", Market Road, Kochi - 682 031
- 36) Justice K. Narayana Kurup, Former Judge, High Court of Kerala, 'Saffron' House, Pullepady, Kochi - 682 018.
- 37) Justice R. Bhaskaran, Former Judge, High Court of Kerala, 'Sreekrishna Kirpa', Kaloore, Kochi 682 017.

- 38) Sri. Lalit Mohan, BE (Civil), PGD Earthquake Engineering (Tokyo), No.892, Flat No.205, Jyothi Clique Apartments, 4th Cross, Abbaiah Reddy Lay Out, Kaggadaspura, Bangalore – 560093.
- 39) Construction Industry Arbitration Association (Now Council) 801 (8th Floor), Hemkunt Chambers, 89, Nehru Place, New Delhi – 110 019
- 40) D.C.Awasthi, B.Tech.(Hons), 23, MIG, Indira Nagar, Kanpur – 208 026.
- 41) Smt. P.N.Santhakumari (Advocate), Retired District Judge, Krishna House, Post Karanthur, Kunnamangalam (via), Kozhikode District – 673 571.
- 42) Sri. M.S.Mohana Chandran, Retired District Judge, Karthika, Ammankovil Street, Thevally, Kollam – 691 009.
- 43) Sri. P.R.Shaji, Advocate, High Court of Kerala, Pattali House, Edathiruty, Thrissur – 680 703.
- 44) Smt. K.Sakunthala, Kollamparambil, Muhamma.P.O., Alappuzha
- 45) Sri. N.Sadanandan, Kochuvetil, Chingoli.P.O., Alappuzha, Pin – 690 532
- 46) K. Viswanathan Nair, Hill View, Pananvila Road, Powdikonam, Thiruvananthapuram- 695 587
- 47) Sri. P.Chandrasekharan Pillai, Indivaram, West Karuvelil, Vennala.P.O., Ernakulam – 682 028.
- 48) Sri. V.R.Gopu, 3rd Floor, Vellaparambil Building, K.K.Road, Kaloor.P.O., Pin – 682 024
- 49) The Institute of Chartered Accountants of India, P.B.No.7100, Indraprastha Marg, New Delhi – 110 002
- 50) Sri. K.Haridas, Advocate(Retired District Judge), High Court of Kerala, Krishna Kripa, Maniyar.P.O., Punalur, Kollam
- 51) Sri. Jayan.K., Partner, SVJS & Associates, Company Secretaries, Padmam Apartments, Manikkath Road, Ravipuram, Ernakulam – 682 016.
- 52) Sri. S.Sainudeen, District and Sessions Judge (Retired) and former Law Secretary to Government of Kerala, Zayan, M.C.R.A.- 124, Thirumullavarom.P.O., Kollam-691 012

- 53) Sri. V. V. Suresh, Advocate, Lawyers Chamber, Mathai Manjooran Road, Near High Court, Kochi - 18.
- 54) Sri. B. Amanulla (Retired District and Sessions Judge), Advocate, T.H. Abdul Azeez and Associates, M.M. Road, Kochi - 18.
- 55) Sri. Mytheen Kunju, (Rtd. District Judge), Zam Zam, Panmana P.O., Chavara, Kollam
- 56) Sri. Rajesh Thomas, Advocate, No. 41/3792 C2, 1st floor, Carmel Centre, Banerji Road, Ernakulam --18.
- 57) Ms. Sreelatha Devi, Retired District Judge, Manamel House, Thattarathu Lane, Palarivattom, Kochi-25-
- 58) Sri. S. Prasanth, Advocate, Naduviledath, Elamakkara P.O., Kochi- 26
- 59) Sri. Babu P.C., Advocate, Payyappilly House, Kalady, Malayattoor (via), Neeleswaram (P.O.), Ernakulam District-683-584.
- 60) Ms. Bindu A., WINDOWS, Haritha Nagar, Champakkara, Poonithura post, Ernakulam District
- 61) Sri. D. Sreevallabhan, "Narayaneeyam", No.34/ 546 H, Ideal Lane, Padivattom, Edappally, Kochi- 682 024.
- 62) Smt. R. Suprabha, A.S.A. Buildings, Chandavila, Nedumangad Post, Thiruvananthapuram District
- 63) Sri. M. T. Balan, District Judge (Retd.), Kalathara House, Edavanakkad P.O., Ernakulam.